

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 126
(IB)-532(PB)/2017

IN THE MATTER OF:

Punjab National Bank

.... Applicant/petitioner

Vs.

Haridwar Iron & Ispat Rolling Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 29.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner : Mr. Kinshuk Chatterjee, Adv.
Mr. Syed Sarfaraz Karim, Adv. for RP
For the Respondent :

ORDER

Compliance affidavit is not on record.

List for further consideration on 04.04.2019.

Sd—

(M.M.KUMAR)
PRESIDENT

Sd—

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)